Haldia Fertilizer project

3329. SHRI SUKOMAL SEN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken any decision to stop incurring all expenditure except for wages and salaries of the employees of Haldia Fertilizer Plant; and

(b) if so, what are the reasons the refor?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZER IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (b) Yes, Sir. Pending a comprehensive review the Hindustan Fertilizer Corporation Limited has been asked not to incur any more expendi-tiure on commissioning activities but to confine the expenditure to payment of wages and similar standing expenses only.

The review has become necessary in view of heavy cost overrun and delay in commissioning.

Shifting of the office of the Gauga Flood Control Commission from Patna to Delhi

3330. SHRI S. S. AHLUWALIA: Will the Minister of WATER RE SOURCES be pleased to state:

(a) whether it is a fact that officers of the Central Water Engineering Services are very reluctant to ac-sept the posting in Ganga Flood Gon-trol Commission located at Patna and senior posts are lying vacant for long duration;

(b) whether it is also a fact that the above posts are being filled up on deputation from Bihar Govern-ment and deputationists are compelled to continue even after expiry of the normal term of deputation; and

(c) if so, whether any proposal is under Government's consideration to shift office of the Ganga Flood Con-trol Commission from Patna to Delhi? THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) No, Sir. Out of 36 posts sanctioned for the Ganga Flood Control Commission which are encadred in the Central Water Engineering (Group 'A') and (Group 'B') services, 31 posts are at present filled up. One post of Member and two posts of Deputy Directors in the Commission could not filled up for some time on account of shortage of officers. The post of Chairman and one post of Assistant Director have fallen vacant only recently.

(b) No, Sir. Out of the 31 officers at the level of Extra Assistant Directors and above, only 2 officers from the Government of Bihar are working as Directors on deputation basis with the Commission. The permissible term of deputation in their cases is not yet over.

(c) No such proposal is under Government's consideration

Ancestral home of Shrimati Kamla Nehru

3331. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that the ancestral home of Shrimati Kamla Nehru is situated at Bazar Sitaram in Delhi;

(b) if so, whether there is proposal under Government's deration to declare this house tional memorial; and

(c) what is the latest position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.